

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7778

ANSWERED ON:16.05.2000

PAKISTANIS FOREIGN MILITANTS

ASHOK NAMDEORAO MOHOL;CHINTAMAN NAVSHA WANAGA;GANGASANDRA SIDDAPPA BASAVARAJ;M.A. KHARABELA SWAIN;MADHAVRAO SCINDIA;RAMKRISHNA KUSMARIA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the total number of Pakistanis/foreign militants undergoing imprisonment in Indian jails alongwith details of crimes against them;
- (b) the total number of Pakistanis prisoners convicted during the last three years;
- (c) whether such prisoners have also been handed over to Pakistan after their conviction;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government propose to pay compensation award to the Indian soldiers who spent their valuable time of life in Pak jails for the sake of country;
- (f) if so, the details thereof;
- (g) whether the Union Government propose to open separate courts for trying the anti-national elements for early disposal of their cases; and
- (h) if so, the details thereof and the action taken in the matter ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (h): The information is being collected and will be laid on the Table of the House.